

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 162/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016

NAME OF THE COMPANY: M/s. Ajay Batra & Ors. V/s. M/s. BHP Machines Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

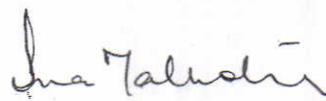
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Deepak Jain Mahima Deepak Tanvi Sharma	Advocate	Respondent no. 21 to 25	Deepak Jain
2	UTTAM DATT & TARUN SHARMA	Advocate	Petitioner	Sharma

ORDER

An application has been filed by the Respondents 4, 5 & 14 praying for dismissal of the petition on the ground that in terms of the settlement recorded before the Hon'ble High Court of Delhi, the petitioner had undertaken to withdraw all pending litigation including the present petition.

2. Notice of this application is accepted by the Id. Counsel for the petitioner. He prays for some time to take instructions. Reply, if any, be filed before the next date of hearing.

3. Re-notify on 16.09.2016.


(Ina Malhotra)
Member Judicial